

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**No.L-1/44/2010-CERC**

**Coram:**

**Shri P.K Pujari, Chairperson  
Dr. M.K. Iyer, Member  
Shri I.S. Jha, Member**

**Date of Order: 10<sup>th</sup> October 2019**

**In the matter of:**

Determination of Point of Connection (PoC) rates and transmission losses for the period of January 2019 to March 2019 in accordance with Regulation 17(2) of Central Electricity Regulatory Commission (Sharing of Inter State Transmission Charges and Losses) Regulations, 2010 and amendments thereto.

**And in the matter of:**

1. National Load Despatch Centre, New Delhi
2. Central Transmission Utility, New Delhi

**.....Respondents**

**ORDER**

The Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 (herein after "2010 Sharing Regulations") came into effect from 1.7.2011.

2 National Load Dispatch Centre as the Implementing Agency has been entrusted with the responsibility for computation of transmission charges and losses



for each financial year under the 2010 Sharing Regulations. Further, as per Regulation 17 of the 2010 Sharing Regulations, the Implementing Agency is required to submit the following information after the computation of transmission charges and losses:-

- (a) Approved Basic Network Data and Assumptions, if any;
- (b) Zonal and nodal transmission charges for the ensuing Application Period;
- (c) Zonal and nodal transmission losses data for the ensuing Application Period;
- (d) Schedule of charges payable by each constituent for the ensuing Application Period;
- (e) YTC detail (information submitted by the transmission licensees covered under these Regulation and computation by Implementing Agency);
- (f) Zone wise details of PoC Charges to enable each DIC to see details of transmission lines it is using and whose transmission charges it is sharing.
- (g) LTA/MTOA and their commencement schedule

3. The Commission vide its Order dated 06.02.2019 had approved the slab rates for PoC Charges towards 'LTA/MTOA, STOA', Reliability Support Charge Rate, HVDC Charge Rate as well as slabs for PoC losses for the Application Period January,2019 to March,2019 based upon aforementioned data.

4. The Commission has issued Order dated 31.07.2019 in Review Petition No. 20/RP/2018 along with I.A. Nos. 46/IA/2019, 48/IA/2019 and 49/IA/2019 and Review Petition No.3/RP/2019 vide which methodology for Sharing of Transmission Charges for Champa-Kurukshetra HVDC line has been modified. Relevant extract is provided as under :

55.

..... *After the coming into effect of the 2010 Sharing Regulations, the*



*provisions of the Regulations are necessarily to be applied in the present case and having come to the conclusion that the instant transmission assets are created to supply the power to Northern Region, the methodology specified for sharing of transmission charges in the orders dated 22.2.2018 and 6.11.2018 would also require modification as the applicable methodology for sharing of transmission charges would now be as per Regulation 11(4)(3)(i) of the 2010 Sharing Regulations and it would come into effect from the date of commercial operation of the instant assets.*

5. In view of the above, the Implementing Agency vide its letter dated 29.08.2019 has submitted the revised slab rates for PoC Charges towards 'LTA/MTOA, Reliability Support Charge Rate, HVDC Charge Rate for the Application Period January,2019 to March,2019 in compliance with Regulation 17 of the 2010 Sharing Regulations, considering the following changes incorporated in the calculations with respect to the original POC Order dated 06.02.2019:-

- a) The sharing mechanism in respect of Pole-I and Pole-II of HVDC Champa–Kurukshehra has been modified as per Order dated 31.07.2019 in petition No. 20/RP/2018 & 3/RP/2019.
- b) The LTA of Suryakanta Hydro Energies Pvt Ltd which was considered in earlier POC Order dated 06.02.2019, has now been considered as 14 MW to Delhi, per additional LTA details communicated by CTU.

6. We have examined aforesaid data as submitted by IA. We find that the calculations submitted by the Implementing Agency have been done as per Sharing Regulations, 2010 and amendments thereof.

7. In light of the above, we approve the revised slab rates as submitted by

Implementing Agency for PoC Charges towards 'LTA/MTOA, Reliability Support Charge Rate, HVDC Charge Rate, payable by each DIC for the Application Period January, 2019 to March, 2019. All other parameters shall be governed by CERC Order dated 06.02.2019.

8. The revised slab rates for PoC Charges towards 'LTA/MTOA, Reliability Support Charge Rate, HVDC Charge Rate for the Application Period January, 2019 to March, 2019 is provided at Annexure I.

9. We also direct the Implementing Agency to publish zonal PoC Rates and associated details which will enable a clear understanding of the calculations used for arriving at these rates, along with underlying network information and base load flows used.

10. The Implementing Agency is directed to endorse a copy of this order to all DICs and other concerned agencies. The Implementing Agency and the Central Transmission Utility shall also give wide publicity to this order through their websites.

**Sd/-  
(I. S. Jha)  
Member**

**Sd/-  
(Dr. M.K. Iyer)  
Member**

**Sd/-  
(P.K Pujari)  
Chairperson**



<b>PoC Rates for LTA/MTOA billing</b>				
<b>Slabs for PoC Rates-Northern Region (January 2019-March 2019)</b>				
<b>Sl. No.</b>	<b>Name of Entity</b>	<b>PoC Slab Rate (Rs./MW/Month)</b>	<b>Reliability Support Charges Rate (Rs./MW/Month)</b>	<b>HVDC Charges Rate for NR (Rs./MW/Month)</b>
1	Rajasthan	429105	30695	46432
2	Uttarakhand	383275	30695	46432
3	Haryana	291615	30695	46432
4	Uttar Pradesh	245785	30695	46432
5	Delhi	154125	30695	46432
6	Punjab	154125	30695	46432
7	Jammu & Kashmir	108296	30695	46432
8	AD Hydro	62466	30695	46432
9	Chandigarh	62466	30695	46432
10	Himachal Pradesh	62466	30695	46432

<b>Slabs for PoC Rates- Southern Region (January 2019-March 2019)</b>				
<b>Sl. No.</b>	<b>Name of Entity</b>	<b>PoC Slab Rate (Rs./MW/Month)</b>	<b>Reliability Support Charges Rate (Rs./MW/Month)</b>	<b>HVDC Charges Rate for SR (Rs./MW/Month)</b>
1	Andhra Pradesh	429105	30695	17963
2	Karnataka	383275	30695	17963
3	Telangana	291615	30695	17963
4	Kerala	154125	30695	17963
5	Sembcorp Energy India Limited	154125	30695	17963
6	Sembcorp Gayatri Power Ltd	154125	30695	17963
7	Tamil Nadu	154125	30695	17963
8	Goa-SR	62466	30695	17963
9	Pondicherry	62466	30695	17963

<b>Slabs for PoC Rates -North Eastern Region (January 2019-March 2019)</b>				
<b>Sl. No.</b>	<b>Name of Entity</b>	<b>PoC Slab Rate (Rs./MW/Month)</b>	<b>Reliability Support Charges Rate (Rs./MW/Month)</b>	<b>HVDC Charges Rate for NER (Rs./MW/Month)</b>
1	Assam	245785	30695	11437
2	Nagaland	199955	30695	11437
3	Manipur	154125	30695	11437
4	Mizoram	154125	30695	11437
5	Meghalaya	108296	30695	11437
6	Arunachal Pradesh	62466	30695	11437
7	Tripura	62466	30695	11437

<b>Slabs for PoC Rates - Western Region (January 2019-March 2019)</b>					
<b>Sl. No.</b>	<b>Name of Entity</b>	<b>Slab Rate (Rs./MW/Month)</b>	<b>Reliability Support Charges Rate (Rs./MW/Month)</b>	<b>HVDC Charges Rate for WR (Rs./MW/Month)</b>	<b>HVDC Charges for Mundra - Mohindergarh (amount payable by M/s Adani for 1495 MW LTA to Haryana) (Rs/Month)</b>
1	DB Power	429105	30695	11437	
2	Jindal Power Limited	429105	30695	11437	
3	JPL Stage-II	429105	30695	11437	
4	Maharashtra	429105	30695	11437	
5	Spectrum Coal & Power	429105	30695	11437	
6	TRN Energy Pvt. Ltd.	429105	30695	11437	
7	ACB Ltd	383275	30695	11437	
8	DNH	337445	30695	11437	
9	MB Power	337445	30695	11437	
10	Gujarat	291615	30695	11437	
11	D&D	245785	30695	11437	
12	Madhya Pradesh	245785	30695	11437	
13	Goa-WR	199955	30695	11437	
14	Chhattisgarh	108296	30695	11437	
15	Chhattisgarh_Inj	108296	30695	11437	
16	SUGEN	62466	30695	11437	
17	Adani Power Limited				346785981



<b>Slabs for PoC Rates - Eastern Region (January 2019-March 2019)</b>					
<b>Sl. No.</b>	<b>Name of Entity</b>	<b>PoC Slab Rate (Rs./MW/Month)</b>	<b>Reliability Support Charges Rate (Rs./MW/Month)</b>	<b>HVDC Charges Rate for ER (Rs./MW/Month)</b>	<b>Charges payable towards MTC of 400kV Nabinagar-Sasaram (Rs/Month)</b>
1	Odisha	337445	30695	11437	
2	Bihar	291615	30695	11437	
3	GMR Kamalanga	291615	30695	11437	
4	West Bengal	245785	30695	11437	
5	DVC	199955	30695	11437	
6	Jharkhand	154125	30695	11437	
7	Bangladesh	62466	30695	11437	
8	Sikkim	62466	30695	11437	
9	West Bengal_Inj	62466	30695	11437	
10	BRBCL Nabinagar				14050708

